

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 429/98

Tuesday, this the 12th day of January, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

M.V. LakshmiKutty Amma,  
W/o. late T.M. Govinda Marar,  
Presently residing at:  
Kalathil Palliyal House,  
P.O. Irimbliyam  
(via) Kuttipuram,  
Malappuram District.

...Applicant

By Advocate Mr. TCG Swamy

Vs.

1. Union of India through  
The General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town P.O.,  
Madras - 3.
2. The Divisional Railway Manager,  
Southern Railway,  
Trivandrum Division,  
Trivandrum - 14.
3. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum - 14.

...Respondents

By Advocate Mr. K.V. Sachidanandan

The application having been heard on 12.1.99, the  
Tribunal on the same day delivered the following:

ORDER

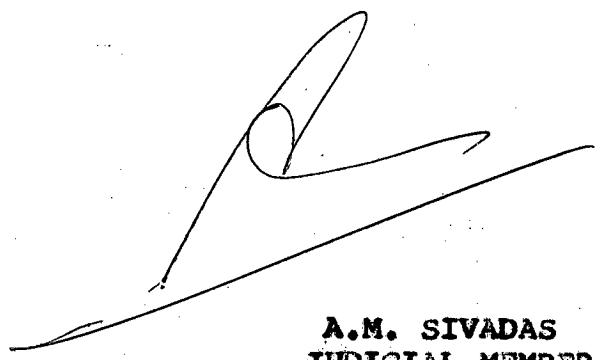
The learned counsel appearing for the respondents produced  
the Service Book of Late T.M. Govinda Marar, husband of the  
applicant. It clearly shows that T.M. Govinda Marar was removed  
from service with effect from the afternoon of 14.3.57.

2. The learned counsel appearing for the applicant fairly conceded that the applicant is not entitled to the reliefs sought in this O.A. in the facts and circumstances and also in the

light of the entry in the Service Book of T.M. Govinda Marar.

3. Accordingly, the O.A. is dismissed. No costs.

Dated the 12th day of January, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

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